

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.30 PM ON 06/08/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

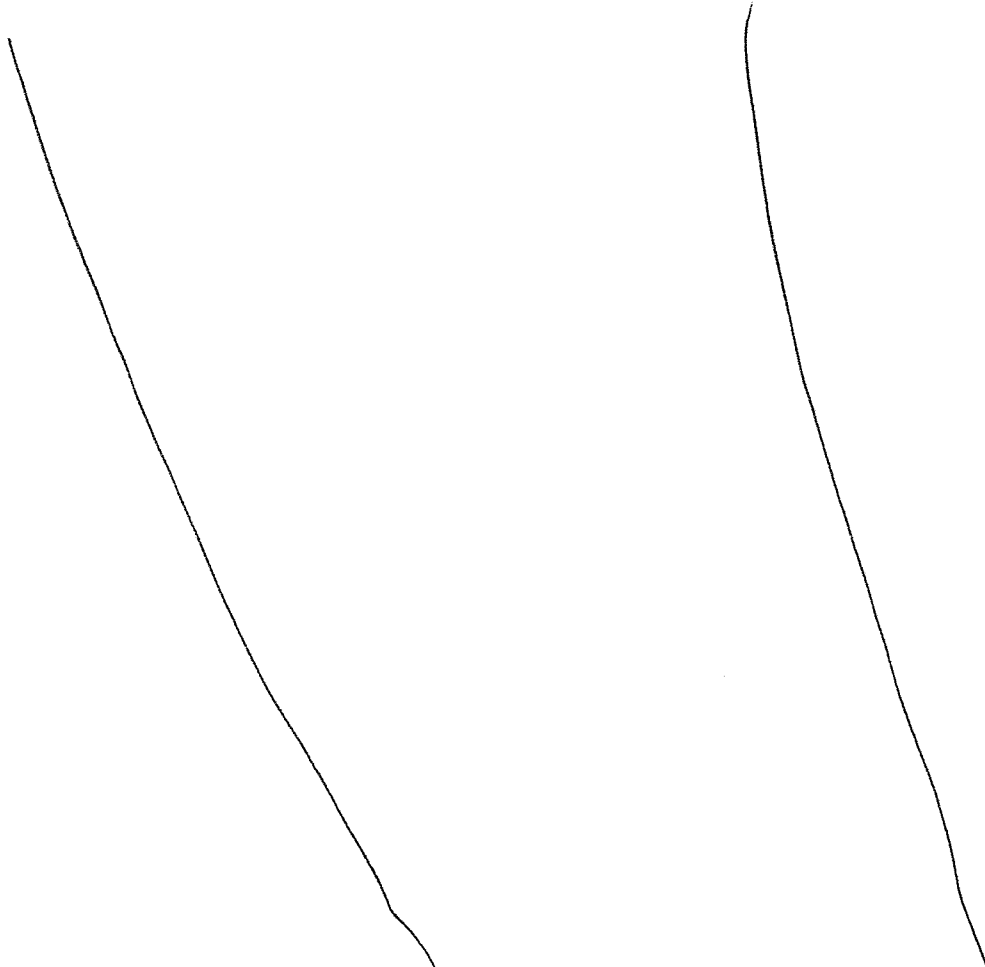
APPLICATION NUMBER :
PETITION NUMBER : CP/1336/IB/2018
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN
NAME OF THE RESPONDENT(S) : UCAL AUTO PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Arvind Velu
for Srinath Sridhevan

Respondent





(15)

[CP/1336/IB/2018]

ORDER

On the Joint Memo of Compromise filed by the parties, this CP/1336/IB/2018 is hereby **dismissed as withdrawn**.

(S.VIJAYARAGHAVAN)
Member (Technical)

(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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